

HIGH COURT OF CHHATTISGARH, BILASPUR

ORDER

No. 61 (Mis.) /
II-14-1/2015

Bilaspur, dated 28 August, 2018

Shri Deepak Kumar Tiwari, Registrar (Vigilance) of this Registry is appointed as **Nodal Officer** for giving Statement/Bite in the Electronic/Print Media on behalf of High Court of Chhattisgarh, Bilaspur.

By order of Hon'ble the Chief Justice

Sd/-
(Neelam Chand Sankhla)
Registrar General


Endt. No. 8144 /
II-14-1/2015

Bilaspur, dated 28 August, 2018

Copy forwarded to: -

1. Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
2. Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
3. Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
4. Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
5. Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
6. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
7. Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
8. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
9. Private Secretary to Hon'ble Shri Justice R.C.S. Samant, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
10. Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
11. Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
12. Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
13. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
14. Private Secretary to Hon'ble Shri Justice Gautam Chourdiya, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
15. Private Secretary to Hon'ble Smt. Justice Vimla Singh Kapoor, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
16. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for kind information of Her Lordship.
17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
18. **Shri Deepak Kumar Tiwari, Registrar (Vig.)**, High Court of Chhattisgarh, Bilaspur,
19. Director (CSJA), High Court of Chhattisgarh, Bilaspur,
20. Registrar (Establishment), High Court of Chhattisgarh, Bilaspur,
21. Additional Registrar (J/A/Classi.), High Court of Chhattisgarh, Bilaspur,
22. I/C Registrar (Computerization)-cum-C.P.C., High Court of Chhattisgarh, Bilaspur,
23. Joint Registrars, High Court of Chhattisgarh, Bilaspur,
24. Budget Officer, High Court of Chhattisgarh, Bilaspur,
25. All Additional Registrars (Ministerial), High Court of Chhattisgarh, Bilaspur,
26. All Deputy Registrar/Assistant Registrar/S.O./P.S./Assistant Editor (ILR)/ Librarian/ Court Manager, High Court of Chhattisgarh, Bilaspur,

for information/necessary action.

 28.8.2018
(Neelam Chand Sankhla)
Registrar General